

Annexure 7

Name of the corporate Debtor: Nirmal Lifestyle (Kalyan) Private Limited

List of creditors as on: 9th March, 2023

Date of Commencement of CIRP: 16th June, 2022

(Amount in INR)

List of Operational Creditors (Government dues)										
Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of claims not admitted	Amount of claims under verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	% of voting share in CoC			
1	Deputy Commissioner of State Tax Department	State Government	08-07-2022	3,38,69,531	3,38,69,531	MVAT	0%	-	-	Note 1
2	Department of Professional Tax	State Government	10-10-2022	22,272	19,272	PTEC	0%	3,000	-	Note 1
3	Income Tax Department (TDS)	Central Government	16-12-2022	2,01,17,540	2,01,17,540	TDS	0%	-	-	Note 1
4	Employee Provident Fund Organisation	Central Government	23-12-2022	18,90,83,644	1	PF	0%	18,90,83,643	-	Note 2
Total				24,30,92,987	5,40,06,344		0%	18,90,86,643	-	

Note 1

We are in the process of gathering information in order to verify the claims. Once we are in possession of the necessary information/documents, we shall update the amount to be admitted post verification.

Note 2

We are in the process of gathering information in order to verify the claims. Once we are in possession of the necessary information/documents, we shall update the amount to be admitted post verification. The Corporate Debtors has filed Writ petition in Mumbai High Court against order of Employee Provident Fund Organisation (EPFO), Regional Office, Thane - North. Hence, the claim of EPFO is considered at Rs. 1.